

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 66(ND)2013
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016**

NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s. Chintamani Metal Udyog

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	POOJA SAIGAL	ADV.	Resp. No 1 & 2	
2.	AKSHAY GUPTA	Adv	"	
3.	P. NAGESH	ADVOCATE	PETITIONER	
4.	MOHIT CHAURASIA	>>	>>	
5.	ASHUTOSH GUPTA	>>	>>	
		ORDER		

Both sides submit that another attempt at mediation can be made in this case. In view of the same, the matter be referred to the Mediation Centre of the Delhi High Court. The parties are directed to appear before the Judge in charge. Failing a settlement, rejoinder be filed.

Be listed for final disposal on 20.09.2016.

sd/-
(Ina Malhotra)
Member Judicial

sd/-
(K. Varadharajan)
Member Judicial